

**Sree Chitra Tirunal Institute For Medical Sciences And
Technology, Trivandrum (Amendment) Act, 2005**

40 of 2005

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**Sree Chitra Tirunal Institute For Medical Sciences And
Technology, Trivandrum (Amendment) Act, 2005**

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An Act to amend the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980. BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:--

1. Short Title :-

This Act may be called the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Act, 2005.

2. Amendment Of Section 6 :-

In section 6 of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980(52 of 1980), in sub-section (2), the following words shall be added at the end, namely:--

"or he becomes Speaker or Deputy Speaker of the House of the People, or Deputy Chairman of the Council of States, or a Minister."